

4.10.2010

For Applicant: Sri R.C. Singh

For Respondents: Sri P. Awasthi for Sri A.K. Chaturvedi and Sri G.K. Singh

Sri R.C. Singh, learned counsel for the applicant submits that this O.A. has become infructuous because the prayer was made to grant the Super Time Scale of Rs. 18400-500-22400/- in the Indian Administrative Service w.e.f. 9.11.2005 on completion of 16 years of service under the provisions of Rule 3 (2-A) of Indian Administrative Service (Pay) Rules, 1954 which has now been granted. It is contended that the prayer for grant of Super Time Scale was sought w.e.f. 1.1.2006 in this O.A., while the Super Time Scale as mentioned hereinabove has been granted even prior to that date i.e. w.e.f. 9.11.2005.

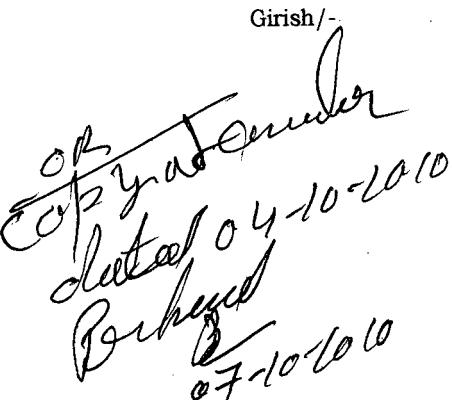
From the other side, it is pointed out that the relevant order dated 28.5.2008 has been filed as Annexure S-3 to the Statement filed on behalf of respondent nos. 2 & 3.

In view of the above, this O.A. is finally disposed of having become infructuous without any order as to costs.


(S.P. Singh)
Member-A


(Justice Alok K Singh)
Member-J

Girish/-


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